### HIGH COURT OF TRIPURA AGARTALA

No. F.6(38)-HC/2020-22/<u>16231</u>

Dated, Agartala, the 6th July, 2022

#### CIRCULAR

# <u>Subject: Issue in eCourts Cloud Storage effecting eFiling of cases in</u> the High Court of Tripura

As communicated by Shri A. Ramesh Babu, Member (Project Management), eCommittee, Supreme Court of India via email dated 5<sup>th</sup> July, 2022 (*copy enclosed*), due to a problem with the storage in the cloud environment of eCourts, the eFiling Software Application hosted therein will not work until the problem is resolved. Hence, the eFiling Portal Version 2.0 operational in the High Court of Tripura will not function until the issue is resolved.

Sd/(S. Saha)
DEPUTY REGISTRAR (VIG.)-CUM-CPC

No. F.6(38)-HC/2020-22/<u>16232-301</u>

Dated, Agartala, the 6th July, 2022

#### Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind apprisal of His Lordship;
- 2. Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura for kind apprisal of His Lordship;
- 3. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind apprisal of His Lordship;
- 4. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind apprisal of His Lordship;
- 5. The Advocate General, Tripura, Agartala for kind information and doing the needful:
- 6. The Senior Government Advocate, High Court of Tripura, Agartala for kind information and doing the needful;
- 7. The Secretary, High Court Bar Association, Agartala for kind information;

- 8. The Secretary, Tripura Bar Association, Agartala for kind information;
- The Assistant Solicitor General of India, Government of India, Agartala for kind information;
- 10. The Public Prosecutor, High Court of Tripura, Agartala for kind information and doing the needful;
- 11. The LR & Secretary, Law, Government of Tripura, Agartala;
- 12. **The District and Sessions Judge,** Gomati Judicial District, Udaipur / Khowai Judicial District, Khowai / North Tripura Judicial District, Dharmanagar / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / South Tripura Judicial District, Belonia for information;
- 13. The Registrar (Vigilance), High Court of Tripura, Agartala;
- 14. The Registrar (Judicial), High Court of Tripura, Agartala;
- 15. **The Family Judge,** Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District for information;
- 16. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
- 17. The Joint Registrar, High Court of Tripura, Agartala;
- 18. The Dy. Registrar (Judicial), High Court of Tripura, Agartala for information and doing the needful;
- 19. P.S.- I to the Registrar General, High Court of Tripura, Agartala;
- 20. The Chief Librarian, High Court of Tripura, Agartala;
- 21. All the Assistant Registrars, High Court of Tripura, Agartala;
- 22. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is requested to upload this Order in the official website of the High Court of Tripura immediately.
- 23. All the Superintendents, High Court of Tripura, Agartala;
- 24. All the Court Masters, Bench Clerk, High Court of Tripura, Agartala;
- 25. All the Bench Clerks, High Court of Tripura, Agartala;
- 26. Staff(s) attached to the eSewa Kendra and eFiling Helpdesk Counter of the Registry for information and necessary action;
- 27. All the Bench Sections, High Court of Tripura, Agartala;
- 28. Notice Board of the Court House, High Court of Tripura, Agartala;
- 29. ORDER File.

Digitally signed by SUBHADEEP SAHA Date: 2022.07.06 11:52:05 +05'30'

**DEPUTY REGISTRAR (VIG.)-CUM-CPC** 

#### **Email**

# **URGENT | | Regarding e-Court Clod Storage**

**From :** A. Ramesh Babu <mpm-ecommittee@aij.gov.in>

Tue, Jul 05, 2022 11:41 AM

Subject: URGENT || Regarding e-Court Clod Storage

**To:** REGISTRAR IT and CPC APHC <cpc-ap@aij.gov.in>, CPC Allahabad <cpc-all@aij.gov.in>, Central Project Coordinator <cpc-bom@aij.gov.in>, CPC, High Court of Himachal Pradesh <cpc-hp@aij.gov.in>, CPC Meghalaya <cpc-mgl@aij.gov.in>, Tamil Nadu CPC <cpc-tn@aij.gov.in>, CPC, eCourts Project, Gujarat High Court <cpc-guj@aij.gov.in>, Shahabuddin Qureshi <cpc-cg@aij.gov.in>, Uttrankhand CENTRAL PROJECT COORDINATOR <cpc-uk@aij.gov.in>, CPC Gauhati High Court <cpc-asm@aij.gov.in>, Sh. Anoop Sharma <cpc-jk@aij.gov.in>, CPC, Calcutta High Court <cpc-cal@aij.gov.in>, Karnataka CPC <cpc-kar@aij.gov.in>, CPC, Delhi High Court <cpcdel@aij.gov.in>, Alek Muivah <cpcmnp@aij.gov.in>, CPC, High Court of Orissa <cpcori@aij.gov.in>, CPC, High Court of Jharkhand <cpcjhr@aij.gov.in>, CPC High Court of Tripura <cpctrp@aij.gov.in>, CPC Kerala <cpc-ker@aij.gov.in>, KAPIL AGGARWAL <cpc-phc@aij.gov.in>, CPC, Rajasthan High Court <cpc-raj@aij.gov.in>, CPC MP High Court <cpc-mp@aij.gov.in>, CPC HIGH COURT OF JUDICATURE AT PATNA <cpc-pat@aij.gov.in>, CPC, High Court of Sikkim <cpc-sik@aij.gov.in>, Ito Basar <cpc-gau-arp@aij.gov.in>, CPC Mizoram <cpc-gau-miz@aij.gov.in>, Atoka Achumi <cpc-gaungl@aij.gov.in>, Registrar I.T. cum CPC Telangana <cpc-tshc@aij.gov.in>

**Cc :** Ashish J Shiradhonkar <ashish.js@nic.in>, Bharati <br/>bharati.j@nic.in>, Atul Madhukar Kurhekar <mp-ecommittee@aij.gov.in>

Dear Sir/Madam,

We have received a communication from the Cloud team that there is a problem with the storage in the cloud environment.

Applications(Goa CIS, Rouse avenue CIS, e-filing) hosted in a cloud environment will not work until the problem is resolved.

Regards,

A.Ramesh Babu,

1 of 2

Member (Project Management), e-Committee, Supreme Court of India.

## **Disclaimer:**

This e-mail and its attachments may contain official Indian Government information. If you are not the intended recipient, please notify the sender immediately and delete this e-mail. Any dissemination or use of this information by a person other than the intended recipient is unauthorized. The responsibility lies with the recipient to check this email and any attachment for the presence of viruses.

2 of 2